

LD-VC-OCW- 165-2020
with
LD-VC-CW-164 -2020

IN THE HIGH COURT OF BOMBAY AT GOA

LD-VC-OCW- 165-2020
with
LD-VC-CW-164 -2020

Sirish Kamat

..... Applicant

V e r s u s

The State of Goa and others.

..... Respondents.

Adv. Nigel Da Costa Frias for the Applicant.

Adv. Mr. P. Rao with Adv. Vithal Naik for Respondent nos. 3 & 4.

CORAM: DAMA SESHADRI NAIDU, J.
DATE: 4th November, 2020.

ORDER:

The petitioner has filed an application to have the notice served on certain respondents through substituted service.

2. Shri P. Rao, the learned counsel for respondent nos.3 and 4 insists that one respondent lives abroad and about the other two, he will supply all the details.

3. Post the matter on 4/12/2020.

DAMA SESHADRI NAIDU, J.

AP/-